

**COURT-1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 201 of 2014 &  
IA Nos. 316, 392, 394 of 2014 & 287 of 2015**

**Dated: 2<sup>nd</sup> August, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Reliance Infrastructure Ltd.**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr.**

**.... Appellant(s)**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. S. Venkatesh  
Mr. Pratyush Singh for R-1

Mr. C.S. Vaidyanathan, Sr. Adv.

Ms. Poonam Verma

Mr. Abhishek Munot

Mr. Kunal Kaul for TPC

Ms. Shuchi Singh

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **10.08.2017.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**